## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 205/16	TP 80/17	80/17 For Hearing 433( e) ExxonMobil Lubr		ExxonMobil Lubricants Pvt.Ltd.Vs Wilworth Earth Movers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHINAKOMAR US	Petritioner	Cons. P
	9449115065		

Counsel for petitioner is present. Counsel for respondent is absent. No representation for respondent. Counsel for petitioner requested time.

List it on 13.10.2017.

MEMBER (J)